

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/1090(CHE)2024**

**PETITION NUMBER : CP(IB)/26(CHE)2020**

**NAME OF THE PETITIONER : S Kannan (Liquidator)  
M/s. SR Mediservices Pvt Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Reg 44 of IBBI  
Reg 2016**

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**ORDER**

Ld. Counsel Mr.Aravind Rajagopal for the Applicant/Liquidator.

This is an application seeking extension of liquidation period by 6 months from 13.04.2024 to 12.10.2024. The reason for extension is given at para 11 wherein the Applicant stated that they have to obtain transaction audit report from the Auditor for filing application on PUFEE transaction.

In view of the above, the liquidation period is extended by six months till 12.10.2024.

Accordingly, **IA(IBC)/1090(CHE)2024** is disposed of.

**-SD-**

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

**-SD-**

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**